

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/70/(IB)/2017

NAME OF THE PETITIONER(S)

: SRI ADINATH ENTERPRISES

NAME OF THE RESPONDENT(S)

: RRP HOUSING PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Council for PETOTIONER | Council for Reproment Dix

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that they are intending to settle the matter between the parties and the same is in progress. Both the counsel prayed time for making submissions on the final outcome of the settlement talks. Time extended at request. Put up on 07.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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